

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SAURABH PARTAP SINGH LALER

IA 22561/2020,22565/2020,22567/2020, in Petition(s) for Special
Leave to Appeal (C) No(s). 6080/2014

THAKUR PRASAD PANDEY TRUST

Petitioner(s)

VERSUS

SANKATHA PRASAD & ORS.

Respondent(s)

IA No. 22561/2020 - APPLICATION FOR SUBSTITUTION
IA No. 22565/2020 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.
IA No. 22567/2020 - EXEMPTION FROM FILING O.T.)

Date : 22-03-2022 These matters were called on for hearing today.

For Petitioner(s)

Mr. Ankur Yadav, AOR
Mr. Prithvi Yadav, Adv.
Mr. Gaurav Lomes, Adv.
Mr. Prateek Yadav, Adv.

For Respondent(s)

Ms. Namita Choudhary, AOR
Ms. Srishti Choudhary, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Two weeks time is granted to the learned counsel for the petitioner, to take fresh steps and file fresh particulars, to serve the proposed Lr. Nos. 5(1) to 5(5) of deceased respondent no. 5, as process could not be served with remarks "addressee not found".

List again on 04.05.2022.

SAURABH PARTAP SINGH LALER
Registrar